

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP. NO.215 OF 2020

PETITIONERS:

1. UNITED DEMOCRATIC ELECTRICITY EMPLOYEES FRONT
(REG. NO. 1/2003), REPRESENTED BY ITS
PRESIDENT SRI. BYJU V.Y., AGED 41, S/O VELUKUTTY,
V.P MARIKAR SMARAKA MANDIRAM, AMBOOJA VILAASAM RD.,
TRIVANDRUM- 695001.
2. ABDUL RAHIM P.M., AGED 53, S/O ALI P.U., SUB-
ENGINEER (ELECTRICAL), COMMUNICATION SECTION,
BRAHMAPURAM, H.M.T COLONY P.O., ERNAKULAM- 683503

BY ADVS.SRI.ELVIN PETER P.J.,
SRI. K.R. GANESH

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY CHIEF SECRETARY,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695001.
2. THE SECRETARY, FINANCE DEPARTMENT, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM-695001.
3. THE KERALA STATE ELECTRICITY BOARD LIMITED,
REPRESENTED BY ITS SECRETARY, VAIDYUTHI BHAVANAM,
PATTAM, THIRUVANANTHAPURAM - 695004
4. THE CHAIRMAN & MANAGING DIRECTOR,
THE KERALA STATE ELECTRICITY BOARD LIMITED.,
VAIDYUTHI BHAVANAM, PATTAM,
THIRUVANANTHAPURAM - 695004

5. THE SECRETARY, THE KERALA STATE ELECTRICITY BOARD
LIMITED., VAIDYUTHI BHAVANAM, PATTAM,
THIRUVANANTHAPURAM - 695004.

BY T.S. SYAM PRASANTH GP

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
30.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.215 of 2020

Dated this the 30th day of April, 2020

ORDER

In this writ petition, petitioners are challenging Exts.P2 and P3 orders issued by the Government as well as the Kerala State Electricity Board Limited respectively.

Since Ext.P2 has already been stayed by this Court in W.P (C) TMP No.182/2020 and connected cases on 28.04.2020, the order issued by the KSEB as Ext.P3, which is only a consequent order to Ext.P2 shall stand stayed for a period of two months.

Needless to say that since all orders deferring payment of salary has already been stayed by this Court, payment of salary has to be carried out by the KSEB, in accordance with law without any delay.

Post this case on 20.05.2020 along with W.P(C) TMP No.182/2020 and other connected cases.

BECHU KURIAN THOMAS
JUDGE

APPENDIX

PETITIONERS' EXHIBITS:

EXT.P1 : TRUE COPY OF THE RELEVANT PAGES OF B.O. (FTD)
NO.746/2016 (PSI/3764/2015) DATED 3/3/2016.

EXT.P2 : TRUE COPY OF THE EXECUTIVE ORDER DATED G.O.
(P) NO.46/2020/FIN DATED 23.04.2020.

EXT.P3 : TRUE COPY OF THE OFFICE ORDER (CMD)
NO.671/2020 (PSI (B)/69/2019 DATED 24/4/2020.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE